

**शारीरिक रूप से विकलांगों को उद्योग  
स्थापित करने के लिए ऋण**

2963. श्री राम लाल राही : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार छोटे उद्योग स्थापित करने के लिए शारीरिक रूप से विकलांग व्यक्तियों को ऋण देगी ; और

(ख) यदि हां, तो इस बारे में अन्याई जाने वाली कार्यविधि क्या है ; और तत्सम्बन्धी ब्योरा क्या है ?

उद्योग तथा इस्पात और खान मंत्रालयों में राज्य मंत्री (श्री चरणजीत चानना) :

(क) और (ख) केन्द्र सरकार के पास शारीरिक रूप से विकलांग व्यक्तियों को लघु उद्योगों की स्थापना करने के लिए प्रथिम ऋण राशि देने की अलग से कोई योजना नहीं है। लघु उद्योगों की स्थापना हेतु जिनमें ऋण दिए जाते हैं, उन सभी योजनाओं के अन्तर्गत वे पात्र हैं।

**Loss of Salt in Surendranagar**

2964. SHRI DIGVIJAY SINGH: Will the Minister of INDUSTRY be pleased to state :

(a) whether the loss of salt due to the unseasonal rains in May, has been estimated in the Surendranagar district in Gujarat ;

(b) the quantum and the value thereof ; and

(c) what do Government plan to compensate this loss ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) :

(a) to (c). Under the scheme for

rehabilitation assistance to salt works of licenced salt manufacturers, no compensation is admissible for loss of salt stocks due to rains and other natural calamities. Losses suffered by producers in Surendranagar District on account of washing away of salt, if any, due to unseasonal rains in May, 1982 have not been assessed.

Assistance is admissible in the form of ex-gratia grants and loans in case of damages to salt works due to cyclones, floods, heavy rains, etc. However, no abnormal damages are reported to have been caused to licensed salt works in Surendranagar District due to unseasonal rains in May, 1982.

**News Item Re: Working of  
Electronics Commission**

2965. SHRI S. M. KRISHNA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to news item in the Hindustan Times dated 2 July, 1982 where the working of the Electronics Commission has been exposed ;

(b) if so, the reaction of Government in the matter ; and

(c) whether it is a fact that the goings on in the Commission have caused delays in the execution of many a new schemes in vital fields of defence and technology and also huge losses to many a public sector undertakings in the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (DR. M. S. SANJEEVI RAO) : (a) Yes, Sir.

(b) and (c). The visit of the senior Scientist of the Department of Electronics to Japan was in a purely personal capacity and was undertaken with all necessary Govern-

ment approvals. In accordance with the charter given to it by Government, the Electronics Commission has been formulating policies and programmes aimed at developing a balanced and self-reliant electronics industry, and the Department of Electronics has been executing them. Attention has been given to both consumer and professional electronics, to the dispersion of electronics production over the country etc. As far as the electronics requirements of major user agencies e.g. Defence Services, ONGC, referred to in the article, the Department of Electronics has been calling on them to project those requirements well in advance so that every effort can be made to try and meet them from indigenous supply in accordance with Government's policy on self-reliance. Several user agencies have been responding positively to this request of the Department of Electronics and in such cases decisions regarding import or domestic supply are taken well in time through joint work by the agency concerned and the Department of Electronics. But in cases where this is not done, and proposals for import of major electronic systems costing crores of rupees are projected by user agencies at the last minute, delays do become unavoidable. However, the Department of Electronics is doing everything possible on its part to reduce such cases to the absolute minimum.

#### **Purchase of Motorcycles and Cars by Delhi Police**

2966. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Delhi Police had purchased larger number of new motorcycle and some cars for use by them during the Asiad, 1982;

(b) when these vehicles were purchased and what is their number and cost:

(c) whether these vehicles are since then lying in the police lines exposed to the ravages of nature;

(d) whether prolonged non-use can render the vehicles unfit for later use; and

(e) what steps Government propose to take in this regard so that unnecessary loss is not caused?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH) :

(a) No, Sir.

(b) to (e). Do not arise.

#### **हरिजन और आदिवासी शिक्षित बेरोजगार**

2967. श्री कृष्णदत्त सुल्तानपुरी : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में हरिजन और आदिवासी शिक्षित बेरोजगार व्यक्तियों की संख्या क्या है ; और

(ख) उनमें से राज्यवार ऐसे बेरोजगार व्यक्तियों की संख्या क्या है, जिनके नाम गत तीन वर्षों से रोजगार केन्द्रों में पंजीकृत हैं ?

भ्रम मंत्रालय में उप मंत्री (श्री धर्मवीर) :

(क) और (ख) प्रत्येक राज्य/संघ राज्य क्षेत्र में रोजगार कार्यालयों के चालू रजिस्टर पर शिक्षित अनुसूचित जाति/जनजाति के नौकरी चाहने वालों (मैट्रिककुलेट तथा इससे ऊपर), उनमें से सभी अनिवार्यतः बेरोजगार नहीं हैं, से सम्बन्धित उपलब्ध सूचना सभा पटल पर रखे गये विवरण में दी गई है। [मंत्रालय में रखा गया देखिये संख्या LT-4359/82]